NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH CP NO. 70/CHD/Pb/2017

Jaideep Ghai & Anr	Petitioners
Versus	
M/s Umesh Developers Pvt.Ltd.	Respondents

Present:: Mr. Vivek Gupta proxy counsel for Ms. Monika Jalota, Advocate

for petitioners

Mr.Mast Ram. Practicing Company Secretary for R1 - R3

Arguing counsel for the petitioners is stated to be in personal difficulty. Request is made by Mr.Mast Ram, PCS / Authorised Representative of respondents that the matter be placed before the Lok Adalat for exploring the possibility of a settlement.

List the matter on 08.7.2017 when the National Lok Adalat is being held.

(Justice R.P.Nagrath) Member (Judicial)

June 01, 2017